

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

20

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/152/2017
NAME OF THE PETITIONER : ADI NARAYANA REDDY (IN THE MATTER OF
ADARSH ESTATES PVT LTD)
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. Priyadarshini N
Abhinav
For P.K. Bhaskar

Counsel for Petitioner



ORDER

Counsels representing both the parties are present and stated that there is a connected matter, TCP 111/2016 which is pending before the Single Bench. In this regard, they are intending to file a memo to hear both the matters together. Time is enlarged at request. Put up on 23.02.2018.

(S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

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